Government of India Ministry of Finance Department of Financial Services

RAJYA SABHA

Unstarred Question No. 2133
Answered on Tuesday, March 22, 2022/ 1 Chaitra, 1944 (Saka)
NABARD SCHEME FOR TRIBAL PEOPLE

2133. DR. SUMER SINGH SOLANKI

Will the Minister of Finance be pleased to state:

- (a) whether the National Bank for Agriculture and Rural Development (NABARD) is implementing any scheme for the welfare of tribal people across the country;
- (b) if so, the year-wise details with regard to the State of Madhya Pradesh during the last three years and the current financial year;
- (c) the details of the funds allocated under the said schemes/programmes during the said period in Madhya Pradesh and the district-wise details of the benefits availed by the tribal people under the said schemes; and
- (d) the steps taken by NABARD to provide assistance to the backward tribal community of the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD)

(a) to (d): National Bank for Agriculture and Rural Development (NABARD) has been implementing Tribal Development Projects out of its Tribal Development Fund (TDF), with the aim of providing sustainable livelihood opportunities to tribal families across the country (primarily through wadi development).

On a pan India basis, NABARD has sanctioned 863 Tribal Development projects in the country spread across 5.4 lakh acre of land, which are benefitting 5.7 lakh tribal families. Under each project, grant support is provided to individual families for various components *viz.* horticulture/wadi development, soil conservation works, water resource development, training and capacity building, community health and sanitation, women development and micro-enterprise for landless beneficiaries.

In Madhya Pradesh around 5500 tribal families have been provided grant from TDF of NABARD for establishment of wadis (small orchards) on 5070 acres of land. A total grant of Rs. 30.90 crore has been sanctioned under TDF for these projects. The district-wise details of the same are given at *Annexure*.

The details of the funds allocated under the said schemes/ programmes during the said period in Madhya Pradesh and the district-wise details of the benefits availed by the tribal under the said schemes

Sr. No.	District	Name of the Project	Area covered (acre)	No. of families benefitted	Date of Sanction	Project period (Years)	Assistance from TDF sanctioned (Rs. crore)
		Details of project	ts sanction	ed during 20	18-19		
1	SATNA	MP-78 Majhgawan Satna	455	500	22-03-2019	6	2.64
2	SATNA	MP-79 Unchehara Satna	455	500	22-03-2019	6	2.61
			910	1000			5.26
		Details of projec	ts sanction	ed during 20	19-20		
1	PANNA	MP-80 Shahnagar Panna	455	500	16-03-2020	6	2.57
2	KHARGONE	MP-81 Segaon Khargone	500	500	23-03-2020	6	2.67
3	SATNA	MP-82 Majhgawan (Expansion) Satna	450	500	23-03-2020	6	2.64
4	HOSHANG ABAD	MP-83 Pipariya Hoshangabad	450	500	23-03-2020	6	2.57
		_	1855	2000			10.44
		Details of projec	ts sanction	ed during 20	20-21		
1	ALIRAJPUR	MP-84 Alirajpur Alirajpur	500	500	24-03-2021	6	2.99
2	RATLAM	MP-85 Bajna Ratlam	450	500	24-03-2021	6	2.99
3	SIDHI	MP-86 Kusmi Sidhi	450	500	24-03-2021	. 6	2.99
4	BETUL	MP-87 Ghodadongri Betul	450	500	24-03-2021	6	2.99
		у .	1850	2000			11.98
		Details of projects sanctio	ned during	2021-22 (as	on 10.03.202	22)	
1	SATNA	MP-88 Unchehara Exp. Satna	455	500	31-12-2021	6	3.21
			455	500			3.21
	A						
		Grand Total	5070	5500			30.90